1	2
14.	National Project on Management of Soil Health and Fertility
15.	Organic Value Chain Development for NES Region
16.	Mission for Sustainable Agriculture (RADP)
17.	Soil and Land Use Survey of India
18.	Paramparagat Krishi Vikas Yojna
19.	National Project on Agro-Forestry
20.	National Bamboo Mission
	National Mission on Agricultural Extension and Technology
21.	Sub-Mission on Agriculture Extension
22.	Information Technology
23.	Sub-Mission Seeds and Planting Material
24.	Sub-Mission on Agricultural Mechanization
25.	Strengthening/Promoting Agricultural Information Systems
26.	Sub-Mission on Plant Protection and Plant Quarantine
27.	Integrated Scheme on Agriculture Cooperation
28.	Integrated scheme on Agricultural Marketing
	National Food Security Mission
29.	National Food Security Mission - Oilseeds and Oil Palm
30.	National Food Security Mission - Other Crops
31.	Integrated Scheme on Agriculture Census and Statistics
32.	National Rainfed Area Authority

Funds to farmers for purchasing agricultural equipments

 \dagger 799. SHRIMATI KANTA KARDAM: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government is contemplating to allocate some funds to the farmers to buy agricultural equipments, if so, the details thereof; and
- (b) the steps being taken by Government to enable easy access of those schemes to farmers being run by the Government for welfare of farmers?

[†]Original notice of the question was received in Hindi.

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) Agricultural implements and machinery are essential inputs for modern agriculture. It enhances productivity besides reducing human drudgery and cost of cultivation. It also helps in improving utilization efficiency of other inputs.

Taking into consideration the above, Department Of Agriculture, Cooperation and Farmers welfare (DAC&FW) has introduced a dedicated Sub Mission on Agricultural Mechanization (SMAM) w.e.f. 2014-15 under which financial assistance is provided for various types of Agricultural implements and machinery used for tillage, sowing, planting, harvesting, reaping, threshing, plant protection, inter cultivation and residue management.

Under SMAM, lot of initiatives are taken by Government for boosting mechanization. The SMAM scheme aims at 'reaching the unreached' by giving more focus to the small and marginal farmers, Promoting 'Custom Hiring Centers', creating hubs for hi-tech and high value farm equipments especially in the regions where availability of farm power is low, creating awareness among stakeholders through demonstration and capacity building activities, and ensuring performance- testing and certification at designated testing centers located all over the country.

During the period 2014-15 to 2018-19, as a part of Government initiative for agricultural mechanization, under SMAM scheme, Total 58303 of demonstrations were conducted, 40033 trainees were trained, 962528 numbers of various agricultural machinery distributed and 13899 Custom Hiring Centers established.

A special Scheme to support the efforts of the Governments of Haryana, Punjab, Uttar Pradesh and the NCT of Delhi to address air pollution due to stubble burning and to subsidize machinery for the farmers for *in-situ* management of crop residue, a new Central Sector Scheme on 'Promotion of Agricultural Mechanization for *In-Situ* Management of Crop Residue in the States of Punjab, Haryana, Uttar Pradesh and NCT of Delhi' (CRM) for the period from 2018-19 to 2019-20 has also been launched. Under this scheme, during 2018-19, demonstrations conducted in 18555 acres area, 22525 numbers of trainees trained, 32831 numbers of various agricultural machinery distributed and 7444 numbers of Custom Hiring Centers established.

The farm mechanization component is also available under various schemes like Mission for Integrated Development of Horticulture (MIDH), National Food Security Mission (NFSM) and National Mission on Oilseeds and Oil Palm (NMOOP) and Rashtriya Krishi Vikas Yojana (RKVY).

The details of State-wise funds released under SMAM, CRM, MIDH, NFSM and NMOOP are given in Statement I, II, III, IV and V respectively (*See* below).

The details of State-wise number of agricultural mechanization related project sanctioned and cost of the projects under RKVY are given in Statement-VI (*See* below).

(b) The Department of Agriculture, Cooperation and Farmers Welfare has developed Kisan Suvidha mobile application to facilitate dissemination of information to farmers on the critical parameters *viz.*, Weather; Market Prices; Plant Protection; Agro-advisory; Extreme Weather Alerts; Dealers - Seed, Pesticide, Fertilizer, Farm Machinery; Soil Health Card; Cold Storages and Godowns, Veterinary Centres and Diagnostic Labs. Farmers can download Kisan Suvidha app through Google Play Store and mkisan.gov.in, to access all the information free of cost.

Farmers can also get information on farm subsidies; dealers of Seed, Pesticide, Fertilizer, Farm Machinery; Crop insurance and subsidies; under various schemes through main portal of the Department of Agriculture, Cooperation and Farmers Welfare *i.e.* agricoop.gov.in. Farmers' portal *i.e.* https://farmer.gov.in/. Farmers' portal provides information on all agriculture related areas through a single umbrella. Farmers can also get scheme-wise information from the portals of the Sub-mission on Agriculture Mechanization (https://farmech.dac.gov.in/); Mission for Integrated Development of Horticulture (https://midh.gov.in/); Pradhan Mantri Krishi Sinchayee Yojana (https://pmksy.gov.in/); Pradhan Mantri Fasal Bima Yojana (https://pmfby.gov.in/); Soil Health Card Scheme (https://soilhealth.dac.gov.in/); National Mission on Oilseeds and Oil Palm (https://nmoop.gov.in/); National Bank for Agriculture and Rural Development; (https://www.nabard.org/content.aspx?id=602); National Mission For Sustainable Agriculture (https://nmsa.dac.gov.in); etc.

Statement-I

Details of funds allocated under Sub Mission on Agricultural Mechanization
(SMAM) by Government for boosting mechanization of agricultural
production processes, State-wise

Sl. No.	State	Funds released/allocated
		under submission on
		agricultural mechanization
		since 2014-15 to
		2018-19 (₹ in lakh)
1	2	3
1.	Andhra Pradesh	34973
2.	Arunachal Pradesh	1274

142	Written Answers to [RAJYA S	SABHA] Unstarred Questions
1	2	3
3.	Assam	1670
4.	Bihar	4801
5.	Chhattisgarh	6919
6.	Gujarat	3666
7.	Haryana	11866
8.	Himachal Pradesh	3306
9.	Jammu and Kashmir	1779
10.	Jharkhand	1237
11.	Karnataka	23402
12.	Kerala	2353
13.	Madhya Pradesh	15344
14.	Maharashtra	23092
15.	Manipur	3547
16.	Meghalaya	376
17.	Mizoram	1309
18.	Nagaland	6476
19.	Odisha	18777
20.	Punjab	10268
21.	Rajasthan	5311
22.	Sikkim	566
23.	Tamil Nadu	26471
24.	Telengana	3366
25.	Tripura	6163
26.	Uttar Pradesh	15625
27.	Uttarakhand	7270
28.	West Bengal	3688
	Total	244895

Statement-II

Details of funds allocated under a new Central Sector Scheme on 'Promotion of Agricultural Mechanization for in-situ Management of Crop Residue in the States of Punjab, Haryana, Uttar Pradesh and NCT of Delhi' (CRM) by Government for boosting mechanization of agricultural production processes, State-wise

Sl. No.	State	Funds Allocation - Year
		2018-19 to 2019-20
		(₹ in Lakh)
1	Haryana	31084
2	Punjab	51738
3	Uttar Pradesh	24555
	Total	107377

Statement-III

State-wise details of the funds allocated for Horticulture Mechanization under MIDH for the last three years 2016-17 to 2018-19

Sl. No.	State	Funds Allocation - Year		
		2016-17 to 2018-19		
		(₹ in Lakh)		
1	2	3		
1.	Andaman and Nicobar Islands	16.8		
2.	Andhra Pradesh	1449.56		
3.	Bihar	23.55		
4.	Chhattisgarh	438		
5.	Daman and Diu	8.53		
6.	Gujarat	1784.19		
7.	Haryana	359.51		
8.	Jharkhand	20.67		
9.	Karnataka	1512.15		
10.	Kerala	1357.77		
11.	Madhya Pradesh	1552.23		

144	Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2		3
12.	Maharashtra		3276.32
13.	Odisha		701.35
14.	Punjab		640.98
15.	Rajasthan		89.48
16.	Tamil Nadu		1052.55
17.	Telangana		535.85
18.	Uttar Pradesh		392.07
19.	West Bengal		321
20.	Arunachal Prades	sh	374.5
21.	Assam		1408
22.	Manipur		213.8
23.	Meghalaya		5.42
24.	Mizoram		512
25.	Nagaland		354.9
26.	Sikkim		243.75
27.	Tripura		2033.25
28.	Himachal Pradesh	L	734.67
29.	Jammu and Kashr	nir	2154.55
30.	Uttarakhand		869.1
	Total		24436.5

Statement-IV

State-wise funds allocated for various machineries under NFSM during the year 2015-16 to 2018-19

Sl. No.	State	Funds Allocation - Year
		2015-16 to 2018-19
		(₹in lakh)
1	2	3
1.	Andhra Pradesh	3320.477

1	2	3
2.	Arunachal Pradesh	134.200
3.	Assam	7871.220
4.	Bihar	4083.965
5.	Chhattisgarh	6085.803
6.	Goa	6.500
7.	Gujarat	1092.244
8.	Haryana	888.331
9.	Himachal Pradesh	603.296
10.	Jammu and Kashmir	443.628
11.	Jharkhand	1422.295
12.	Karnataka	5973.054
13.	Kerala	41.700
14.	Madhya Pradesh	12595.658
15.	Maharashtra	8706.364
16.	Manipur	438.470
17.	Meghalaya	92.136
18.	Mizoram	25.950
19.	Nagaland	483.186
20.	Odisha	3159.594
21.	Punjab	1378.112
22.	Rajasthan	5872.826
23.	Sikkim	76.654
24.	Tamil Nadu	2149.274
25.	Telangana	1370.043
26.	Tripura	336.276
27.	Uttar Pradesh	13547.920
28.	Uttarakhand	709.444
29.	West Bengal	2413.742
	Total	85322.362

Statement-V

State-wise fund allocation for supply of farm implements under NMOOP (2016-17 to 2018-19)

Sl. No.	State	Funds Allocation - Year 2016-17 to 2018-19 (₹ in lakh)
1.	Andhra Pradesh	164.3
2.	Arunachal Pradesh	27.72
3.	Assam	1031.26
4.	Bihar	0
5.	Chhattisgarh	839.92
6.	Gujarat	4576.82
7.	Jammu and Kashmir	42.76
8.	Haryana	604.34
9.	Jharkhand	243.96
10.	Karnataka	1204
11.	Madhya Pradesh	7451.46
12.	Maharashtra	7400.36
13.	Manipur	79
14.	Meghalaya	22
15.	Mizoram	5.04
16.	Nagaland	83
17.	Odisha	26.2
18.	Rajasthan	1800
19.	Sikkim	7.2
20.	Tamil Nadu	485.1
21.	Telangana	300
22.	Uttar Pradesh	2718.72
23.	Uttarakhand	45.66
24.	West Bengal	3470
	Total	32628.82

Statement-VI

Total No. of projects sanctioned and cost of its projects in agriculture mechanisation under RKVY during (2014-15 to 2018-19)

Sl. No	. State	Financial Year	No. of Projects	Cost (in Crore)
1	2	3	4	5
1.	Andhra Pradesh	2014-15	22	28.09
		2015-16	10	34.23
		2016-17	6	50.35
		2017-18	2	155.08
		2018-19	1	60.52
2.	Arunachal Pradesh	2014-15	2	4.40
		2016-17	2	1.85
		2018-19	4	5.05
3.	Assam	2014-15	7	62.50
		2015-16	1	27.37
		2016-17	1	26.25
		2017-18	1	39.56
		2018-19	1	17.52
4.	Bihar	2014-15	2	31.75
5.	Chhattisgarh	2015-16	1	9.20
		2017-18	1	0.80
		2018-19	1	0.80
6.	Goa	2017-18	1	26.36
7.	Gujarat	2014-15	1	281.04
8.	Haryana	2014-15	2	22.75
		2016-17	1	20.86
		2017-18	3	69.92
9.	Himachal Pradesh	2015-16	1	1.75
		2016-17	1	3.00

148	Written Answers to	[RAJYA SABHA]	Unstai	rred Question
1	2	3	4	5
		2017-18	1	1.50
		2018-19	1	1.60
10.	Jammu and Kashmir	2014-15	9	3.58
11.	Jharkhand	2015-16	2	10.62
12.	Karnataka	2014-15	3	72.68
		2015-16	3	146.05
		2016-17	1	65.00
		2017-18	3	2.16
		2018-19	1	19.10
13.	Kerala	2014-15	1	4.00
		2016-17	1	3.00
		2017-18	1	6.19
14.	Madhya Pradesh	2014-15	11	100.08
		2015-16	12	138.24
		2016-17	8	110.15
		2017-18	7	126.10
		2018-19	7	70.00
		2016-17	4	333.00
15.	Maharashtra	2017-18	2	115.00
		2018-19	2	300.00
16.	Manipur	2014-15	3	0.94
		2014-15	1	0.30
17.	Meghalaya	2015-16	1	2.17
		2016-17	1	1.12
		2018-19	1	0.99
18.	Mizoram	2014-15	9	9.13
		2015-16	2	0.37
		2014-15	3	11.00

Written Answers to		[28 June, 2019]	Unstarred Questions 149	
1	. 2	3	4	5
19.	Nagaland	2015-16	1	1.00
		2016-17	3	6.00
		2017-18	3	6.25
		2014-15	1	24.95
		2015-16	1	1.81
20.	Odisha	2016-17	3	49.59
		2017-18	2	59.12
		2018-19	3	36.30
		2019-20	2	62.11
21.	Punjab	2014-15	2	43.72
22.	Rajasthan	2014-15	1	0.87
		2014-15	6	57.68
		2015-16	7	60.36
23.	Tamil Nadu	2016-17	2	88.16
		2017-18	7	61.64
		2018-19	4	42.60
		2014-15	16	53.03
		2015-16	2	49.01
24.	Telangana	2016-17	7	80.00
		2017-18	13	85.00
		2018-19	6	129.30
25.	Tripura	2014-15	2	4.77
		2014-15	2	55.95
		2015-16	4	118.82
26.	Uttar Pradesh	2016-17	5	104.07
		2017-18	2	15.43
		2018-19	3	23.68

150	Written Answers to	[RAJYA SABHA]	Unstarred Questions	
1	. 2	3	4	5
27.	Uttarakhand	2014-15	2	29.22
		2015-16	1	2.31
		2014-15	2	59.25
		2015-16	4	40.00
28.	West Bengal	2016-17	2	40.40
		2017-18	3	29.70
		2018-19	3	54.25
		Total	303	4211.41

Suicides by farmers

800. SHRI C.M. RAMESH: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the details of farmers committing suicides throughout the country and the State in which such incidents are highest during the last three years;
- (b) the details of welfare schemes Government has introduced in favour of farmers so that such incidents are minimized; and
- (c) the details of amount of money that has been earmarked for such schemes and the amount spent during the last three years?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) The National Crime Records Bureau (NCRB) under the Ministry of Home Affairs compiles and disseminates information on suicides in its publication titled 'Accidental Deaths and Suicides in India' (ADSI). These Reports on suicides are available upto 2015 on its website. The Report for the year 2016 onwards have not been published.

(b) Agriculture being a State subject, the State Governments undertakes development of perspective plans and ensure effective implementation of the programmes/schemes. Also, Government of India supplements the efforts of the State Governments through various Schemes/Programmes.

The Inter-Ministerial Committee constituted to recommend strategy for Doubling of Farmers' Income (DFI) by the year 2022, has submitted its report and an Empowered Body